

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

8. C.P.(CAA)/247(MB)2023 In C.A.(CAA)/64(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2024**

NAME OF THE PARTIES: - Kansai Sipra Diecasting Private Limited

Section: 230-232 of the Companies Act, 2013

ORDER

Adv. Hemanth Sethi a/w Adv. Tanaya Sethi appeared for the Petitioner Companies.

The Bench sought clarifications from the Counsel appearing for the Petitioner Companies regarding the change of 'Appointed Date' from 01.04.2022 to 01.04.2023. Petitioner Companies are directed to file additional affidavit stating the reasons for such change and confirm intimation of revised Appointed Date to Statutory Authorities. List this matter on **13.05.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)